

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 5943/2025

[Arising out of impugned final judgment and order dated 14-09-2023 in WP(C) No. 1296/2011 passed by the High Court of Orissa at Cuttack]

STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

KEUT PRADHAN & ORS.

Respondent(s)

(IA No. 129409/2025 - CONDONATION OF DELAY IN FILING  
IA No. 129410/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 29-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANJAY KUMAR  
(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) :

Mr. Milind Kumar, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(Civil)Diary No.33400 of 2023 and  
connected matters.

(ANITA MALHOTRA)  
AR-CUM-PS

(SUDHIR KUMAR SHARMA)  
COURT MASTER